

NATIONAL COMPANY LAW TRIBUNAL,

COURT- V, MUMBAI BENCH

7) C.P.(IB)-991(MB)/2020

CORAM:

SHRI CHANDRA BHAN SINGH  
Member (Technical)

SMT. SUCHITRA KANUPARTHI  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.12.2020

NAME OF THE PARTIES: Shikhar Leasing and Trading Limited  
Vs.

Cognizant Properties Private Limited

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE,  
2016.

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ORDER

1. Both sides present.
2. Both sides mention that they have settled this matter and they seek to withdraw this Petition. An E-mail has been filed to that effect.
3. Accordingly, the Petition is **dismissed** as withdrawn.

SD/-

CHANDRA BHAN SINGH  
Member (Technical)

SD/-

SUCHITRA KANUPARTHI  
Member (Judicial)

10.12.2020  
/n/